

1	2	3	4	5	6	7	8
27.	Chandigarh	2	—	2	1	1	—
28.	D&N Haveli	7	6	1	2	—	2
29.	Daman & Diu	2	3	·	1	1	—
30.	Delhi	32	8	24	8	—	8
31.	Lakshadweep	1	4	·	—	3	·
32.	Pondicherry	10	43	·	3	4	·
All India		22349	22962	1521	5587	2708	2903

[English]

Smuggling of Sandle Wood

3845. SHRI N. DENNIS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the smuggling of sandle wood is increasing in the country; and

(b) if so, the steps taken by the Government to prevent it?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The information is being collected and will be laid on the Table of the House.

Grant-in-Aid to Voluntary Organisations

3846. SHRI PRABHU DAYAL KATHERIA:
SHRI CHETAN CHAUHAN:
SHRI PRABHASH CHANDRA TIWARI:
SHRI PRADEEP KUMAR YADAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of voluntary organisations which have sought grant-in-aid for various welfare schemes during the last three years, till date, State-wise;

(b) the number of voluntary organisations whose requests have been accepted during the said period, State-wise; and

(c) the grant-in-aid sanctioned and released to those voluntary organisations during the said period, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Bridge at River Ravi

3847. SHRI CHAMAN LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to construct a bridge across the river Ravi near Basohli Bani and Billawar in J&K;

(b) if so, the details thereof;

(c) whether any fund has been allocated by the Government for the purpose in the current Five Year Plan;

(d) if so, the details thereof; and

(e) if not, the efforts being taken by the Union Government to construct the dam across the river of Ravi?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) The Central Government is concerned only with the development/construction of National Highway and Bridges thereon. All other roads and bridges fall within the purview of the respective State Government.

(e) The State Government of Punjab has undertaken the construction of Their Dam across the river Ravi.

Diversion of Wheat by FCI

3848. SHRI VITHAL TUPE: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether a large quantity of wheat worth several crore of rupees has been allegedly diverted by the officials of the Food Corporation of India during 1997-98 till date;

(b) if so, whether the Government have conducted any inquiry in this regard;

(c) if so, the number of persons found guilty and the action taken/being taken against them; and

(d) whether any guidelines have been issued by the Government to check/stop such activities in future?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) The Central Government has asked the States/UTs to constitute Vigilance Committees at fair price shop (FPS), Taluk, District and State levels to monitor the functioning of PDS. State/UTs have been requested to draw up inspection schedules for the District/Taluk level officers. Introduction of a greater level of transparency has been emphasis upon, including display of information at FPS and wide publicity to the allocation and offtake at

local level. A Model Citizens Charter for targeted PDS has been brought out for adoption by the States/UTs.

[Translation]

Rackets Involved in Adulterated Medicines

3849. SHRI MITRASEN YADAV:
SHRI A. VENKATESH NAIK:
PROF. AJIT KUMAR MEHTA:
SHRI VITHAL TUPE:
SHRI JAGAT VIR SINGH DRONA:
SHRI SATNAM SINGH KAINTH:
SHRI ABHAYSINH S. BHONSLE:
SHRI JANG BHADUR SINGH PATEL:
SHRI ASHOK NAMDEORAO MOHOL:
SHRI A.F. GOLAM OSMANI:
SHRI MADHAV RAO PATIL:
SHRI RIZWAN ZAHEER KHAN:
SHRI RAM TAHAL CHAUDHARY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Milawat ka Jahar Janata Par Kahar" appeared in 'Dainik Jagran' dated September 17, 1998;

(b) if so, the reaction of the Government thereto;

(c) whether the Government are aware of the rackets involved in such adulteration;

(d) if so, the number of persons lost their lives during each of the last three years due to use of adulterated, outdated and spurious medicines in general and particularly in Government hospitals/dispensaries in Delhi;

(e) whether Delhi Police has probed the matter as per the directions of the Delhi High Court;

(f) if so, the number of cases detected during each of the last three years, till date;

(g) the total number of cases of using expired medicines reported in Government hospitals/dispensaries as on date particularly in metropolitan cities;

(h) whether C&AG has also made their observations in regard to supply of expired/spurious medicines to the patients in hospitals, dispensaries and also through chemists;